Annexure-3 Name of the corporate debtor: M/s Mangalagiri Textile Mills Private Limited: Date of commencement of CIRP: 25/07/2024: List of creditors as on: 12/11/2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.		Details of claim received		Γ	Details of cl	aim admit	ted		Amount of	Amount of any	Amount of claim	Amount of claim under	Remarks, If any	
	credito r	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amou nt covere d by guara ntee	Whether related party?	% Voting share in CoC	contingen t claim	mutual dues, that may be set-off	not admitted	under verificati on	
1	State Bank of India	08/08/202 4	42,68,05,9 10/-	26,54,08,84	Financial Creditor	26,54,08,8 41/-	26,54,08, 841/-	No	100%	NA	NA	16,13,97,06 9/-		1. The State Bank of India submitted the revised computation of claim for an amount of Rs. 26,54,08,841/ 2. As informed by the State Bank of India through email dated 10/09/2025 and as per the revised computation of claim submitted by them on 12/09/2025, the amount of Rs.4,99,22,750/- is considered

										as recovery and
										the claim of
										term loan got
										reduced to such
										extent.
										3.After
										verification by
										the RP an
										amount of
										Rs.26,54,08,841
										/- is collated.
Total	42,68,05,9	26,54,08,84	26,54,08,8	26,54,08,	100%	0	0	16,13,97,06	0	
	10/-	1/-	41/-	841/-				9/-		